

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**ITEM No. 7**

**IA 117/2021 In CP(IB) 4058/MB/2018**

**IN THE MATTER OF:**

State Bank of India

.... Petitioner/Applicant

v.

Bil Energy Systems Ltd.

.... Respondent

**Order under Section 7 and 60(5) of Insolvency & Bankruptcy Code**

**Order delivered on 30.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Financial Creditor

Ms. Nishitha Nambiar, Adv.

**ORDER**

At the request of the Counsel. List the matter on **12.07.2021**.

**Sd/-**  
**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**Sd/-**  
**(SHYAM BABU GAUTAM)**  
**MEMBER (TECHNICAL)**

30.06.2021  
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